

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
JANARDHANA POOJARY) : (a) Yes, Sir.

(b) Response has been good and the loan offers from foreign banks are still being received.

(c) The proceeds of the loan will be utilised for the onlending operations of Industrial Development Bank of India for financing the import of Capital Goods.

(d) Yes, Sir. Besides raising euro-currency loans and exports credits, foreign currency loans in various international financial markets have also been raised through yen bonds in Japan, DM bond in West Germany and Swiss bond in Switzerland. It is also planned to tap other international financial markets.

(e) At present, there is no proposal to ask other institution to mobilise resources in the Swiss market.

IFC Suggestion for Regulating Capital Market

5003. DR. B.L. SHAIKESH : Will the Minister of FINANCE be pleased to state :

(a) whether the International Finance Corporation (IFC) has suggested the creation of a body to modernise the Stock Exchanges and regulate the capital market ; and

(b) if so, the decision taken in the matter ?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
JANARDHANA POOJARY) : (a) No, Sir.

(b) Does not arise in view of (a) above.

Proposal to Raise Statutory Liquidity Ratio

5004. DR. B.L. SHAIKESH : Will the Minister of FINANCE be pleased to state :

(a) whether in a bid to raise more funds for financing the next Five Year Plan, Government are considering a proposal to raise the statutory liquidity ratio (SLR) which is presently 37 per cent ;

(b) how far this hike would increase the funds available for investment in Government and Government approved securities ;

(c) whether his Ministry has examined the pros and cons of the proposal as well as the extent to which the SLR might be increased ; and

(d) if so, their analysis of the situation ?

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI
JANARDHANA POOJARY) : (a) There is no proposal under consideration at present to increase Statutory Liquidity Ratio.

(b) to (d) Does not arise.

Clandestine Operation of Secret Radio Service Against India

5005. DR. B. L. SHAIKESH :
SHRI D. N. REDDY :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) Whether the existence of a radio beaming anti-India broadcasts in regard to the ethnic problem in Sri Lanka has been brought to the notice of Government of India ;

(b) if so, whether Government have been able to locate the undisclosed place from where the radio is being operated and carrying on anti-India broadcasts for about one hour daily for the past four months ; and

(c) What steps are being taken to check this clandestine operation of the secret radio service against India ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI NARAYAN DATT TIWARI) : (a) Government have seen a press report regarding the existence of a radio operated from an undisclosed location in Tamil Nadu beaming anti India broadcasts. There is however no information hitherto available with us to confirm the existence of such a radio.

(b) and (c) Do not arise.

Opening of Branches of LIC and GIC

5006. SHRI R. M. BHOYE : Will the Minister of FINANCE be pleased to state :

(a) The details regarding the names of places where Life Insurance Corporation and General Insurance Corporation have opened their branches during last three years ; and

(b) the names of places where Life Insurance Corporation and General Insurance Corporation branches are likely to be opened by the end of 1986 ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) The details regarding the names of places where Life Insurance Corporation has opened its branches during last three years are given in Statement 'A' laid on the Table of the House. [Placed in Library. See No. LI—3558/86.] The names of places where subsidiaries of General Insurance Corporation have opened their branches during 1983 are given in Statement 'B' laid on the Table of the House. [Placed in Library. See No. LT—3558/86.] Information regarding the names of places where subsidiaries of General Insurance Corporation have opened their branches during 1983 and 1984 is not readily available and is being collected. The names of places where branches of LIC are likely to be opened before 31.3.1987 are given in Statement 'C' laid on the Table of the House. [Placed in Library. See No. LT—3558/86.] GIC has opened 178 branches by 30.9.1986. Information regarding the names of places where branches of subsidiaries of GIC are likely to be opened by the end of 1986 is not readily available and is being collected.

Joint Initiative by India and Austria for Nuclear Disarmament

5007. SHRI JAGANNATH PATTNAIK : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether Indian and Austrian Prime Ministers have agreed to launch a joint initiative to bring about nuclear disarmament and create atmosphere for the possibility of next summit ; and

(b) if so, the details regarding the efforts made in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) No, Sir.

(b) Does not arise.

Assets of Azad Hind Fauj

5008. SHRI PRAKASH V. PATIL : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether some of the assets of the Azad Hind Fauj are still lying in some foreign countries ;

(b) whether Government have the details of these assets and if so, the particulars thereof ;

(c) whether Government have made efforts to bring them back to the country ; and

(d) if so, the present position of the case and by what time this will be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) The Government has no such information.

(b) to (d) Do not arise.